

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-93/98/7935/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the 19<sup>th</sup> September, 2022.

Sub: **Casual leave, Civil vacation and station leave permission**

Ref:- Your letter No. FC/SIL/2022/875 dated the 14.09.2022 and FC/SIL/2022/876 dated the 14.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.09.2022 & 01.10.2022 along with permission to avail civil vacation from 02.10.2022 to 18.10.2022 with station leave permission from the morning of 30.09.2022 till the evening 18.10.2022**. The Counsellor, Family Court, Cachar, Silchar and in his absence the Chief Judicial Magistrate, Cachar, Silchar and in his absence the in-charge Chief Judicial Magistrate, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/98/7936-37-38/A, dated** , 19-09-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Chief Judicial Magistrate, Cachar, Silchar.
3.  The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**